

Sixteenth Loksabha

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Title: Need to change norms of Air India regarding bringing mortal remains of Indian Citizen from abroad.

DR. P. K. BIJU (ALATHUR): I would like to raise an important issue before this august House. In my State of Kerala, the majority of the workers in Gulf Countries do not have any insurance coverage. They are low-income workers. It is difficult for them to send their corpus to Kerala or anywhere in India. The Air India, our national carrier, is charging them a huge amount of money for sending their corpus from the Gulf Countries or any other country to our country whereas countries like Philippines, Pakistan and any other country do not charge a single penny to send the corpus to their respective countries.

Therefore, I request the Central Government to look into this matter and take immediate measures to withdraw the charges charged by the Air India for sending the corpus to their respective countries.

HON. DEPUTY-SPEAKER: Shri Bhairon Prasad Mishra, Adv. Joice George, Dr. A. Sampath, Shrimati P. K. Shreemathi Teacher, \* m06 Shri P. Karunakaran and Shri M. B. Rajesh are permitted to associate with the issue raised by Dr. P. K. Biju.